

Utranchal and under P.D.S., foodgrains should be distributed per unit per ration card and at least 10 kilograms per ration card must be given. I would also like to request that for this purpose, foodgrains should immediately be released from the Centre, so that the quota of foodgrains can be increased. Gross injustice is being done with Utranchal as no foodgrain is produced in Utranchal and the entire region depends upon P.D.S. Therefore, I would like to request the hon. Minister of food that foodgrains should be authorized per unit and the centre should release 10 kilograms of foodgrains per ration card per month.

[English]

MR. SPEAKER: Shri Vilas Muttemwar, please.

...(Interruptions)

MR. SPEAKER: I am coming as per the list.

...(Interruptions)

MR. SPEAKER: You please allow the Member of your party to speak.

...(Interruptions)

MR. SPEAKER: Shri Swamy, please take your seat. I am calling as per list. This is not good. I will call your name.

...(Interruptions)

MR. SPEAKER: I am calling all the names as per the list. Please take your seats.

...(Interruptions)

MR. SPEAKER: I have called the names of Shri Vilas Muttemwar. Please take your seat.

...(Interruptions)

SHRI BASU DEB ACHARIA (Bankura): Sir, we have given a notice.

DR. SUBRAMANIAN SWAMY (Madurai): Sir, why do you not allow Shri V. Sathiamoorthy to raise an important issue? ...(Interruptions)

[Translation]

SHRI VILAS MUTTEMWAR (Nagpur): Mr. Speaker, Sir, the government does not pay much attention towards health sector in our country. The neglect shown in this

field should be a matter of concern for us. Medical profession has lost the feeling of humanity and sensitivity and this is very apparent in our hospitals. The staff do not have the feeling of serving the mankind, but only think of their jobs. There has been much neglect towards the health area in Nagpur. I would like to draw your attention towards Nagpur Medical College and Mayo Hospital. This Medical College was once the biggest College in Asia. However, the situation of these two colleges is getting worse day-by-day and the State Government is not paying any attention towards them. Despite having super speciality facilities, all the instruments and machines are lying unutilised. Eco-cardiogram, cat-scan, T.M.T. and M.R.I. test are not easily available and many a time wrong reports were given due to negligence. No test is done in proper way. It is believed that if anyone goes to those hospitals, he will get two more diseases. Such condition is prevailing there. Every where there is filth. Doctors and nurses are not available on time and during the night time, it is so difficult that if any patient has to be admitted in emergency, he may not get the facilities.

I would like to submit that the population of Nagpur has crossed over 25 lakhs and it is an important part of Vidarbha. It used to be the capital of Madhya Pradesh at one time. People from all the districts of Vidarbha come here for treatment. It is so unclean that it does not look like a hospital anymore. One can see so much filth there that nobody will go there for treatment... (Interruptions) Dogs, Cats and other animals room around freely and it looks like a hospital meant for treating animals. There was a time when people used to go there for recreation and to gain better health. However, now those who visit the patients contract diseases ... (Interruptions) Such conditions are prevalent in the hospital and the Medical College of Nagpur. It serves as an education institute as well. If such are the conditions in the Medical College, it is wrong. I would like to submit that Vidarbha is being constantly neglected attention should be paid at least towards the Medical College ... (Interruptions) Medicines should be provided free of cost but neither the medicines nor the Doctors are available. I urge upon you to ask the State Government to pay immediate attention towards the largest hospital of Asia and the Medical College and remove the problems faced by the people... (Interruptions)

[English]

SHRI K. KARUNAKARAN (Thiruvananthapuram): Mr. Speaker, Sir, on certain occasions we should not go by formality. The issue relating to Maruti is a very important issue. It affects the country's economy. Sir, my request is that you may please allow us to discuss about the affairs of Maruti in this Session itself.

Sir, this Government has sold the property worth Rs. 10,000 crore for nothing to a private party, that is, Suzuki Motor Corporation. We surrendered all our rights. This company, which had been built up by the people of this country, is a prestigious public sector undertaking and it is under the leadership of the Government of India.

Sir, unfortunately I was not here when this issue was raised by the Members last time. The statement issued by the Minister of Industry is very much detrimental to the very interest of this public sector undertaking as well as to the Government.

Sir, the company, which invested only Rs. 103 crore, had taken already a lump sum of Rs. 300 crore. Then, they are given the permission to run the industry on their own terms. The Managing Director and the Chairman are the two important functionaries in the company.

Both are given to the Suzuki Company Ltd., whereas either the Managing Director or the Chairman is with the Government. That is given by rotation. Today, you have surrendered everything. ...*(Interruptions)* The most important thing is that they appointed a Joint Managing Director against whom there were corruption charges. Unfortunately, Shri George Fernandes is not here. He himself took the initiative. He took action against that official. Now he is appointed as the second man of that company.

MR. SPEAKER: Please conclude.

SHRI T.R. BAALU (MADRAS SOUTH): Sir, it is very important point.

SHRI K. KARUNAKARAN: My request is, to allow a discussion. Not only that...*(Interruptions)* Please appoint a Committee to go into the details. ...*(Interruptions)*

MR. SPEAKER: Shri Murasoli Maran, please.

...*(Interruptions)*

MR. SPEAKER: You please understand that I have allowed Shri Maran to speak on the same point.

...*(Interruptions)*

MR. SPEAKER: Shri Sathiamoorthy, please understand that I have allowed Shri Maran to speak on the same subject. It is not on any other subject.

...*(Interruptions)*

SHRI T.R. BAALU: What is this?

MR. SPEAKER: You please take your seat.

...*(Interruptions)*

SHRI BASU DEB ACHARIA: What is happening?
...*(Interruptions)*

MR. SPEAKER: I will allow you. Please wait.

...*(Interruptions)*

MR. SPEAKER: This is not proper. I have not allowed you. Nothing will go on record.

...*(Interruptions)**

MR. SPEAKER: What is this? I have not allowed you. Please take your seat.

...*(Interruptions)*

SHRI SOMNATH CHATTERJEE (Bolpur): Sir, is article 356 a matter to be discussed everyday? They are making a mockery of it. Why are they shouting? They are one of the constituents of the Government and they are doing it everyday. ...*(Interruptions)*

MR. SPEAKER: Please take your seat.

...*(Interruptions)*

MR. SPEAKER: Shri Sathiamoorthy, please take your seat.

...*(Interruptions)*

MR. SPEAKER: Please take your seat. Nothing will go on record.

...*(Interruptions)**

MR. SPEAKER: Please take your seat. This is not proper. This is too much. Please take your seat. Nothing will go on record.

...*(Interruptions)**

MR. SPEAKER: Shri Sathiamoorthy, please take your seat. This is not proper. This is too much.

...*(Interruptions)*

MR. SPEAKER: Please take your seat.

...*(Interruptions)*

MR. SPEAKER: Please take your seat, Shri Sathiamoorthy, please take your seat. Madam, you also take your seat.

1220 hrs.

At this stage, Shri V. Sathiamoorthy, Dr. Subramanian Swamy and some other hon. Members left the House.

MR. SPEAKER: Shri Radharkrishnan, please take your seat.

...(Interruptions)

SHRI VARKALA RADHAKRISHNAN (Chirayinkil): It is a mockery of democracy. It is nothing but a joke.

SHRI SOMNATH CHATTERJEE: Every day they are doing it. How long will this go on? The others in Government are sitting there, not doing anything. The whole House has become a mockery. It is nothing but a joke. (Interruptions) They have left again. They are treating it as an Assembly. They cannot control themselves. (Interruptions)

MR. SPEAKER: Please take your seat. I allowed Shri Maran, Prof. Kurien, I have already allowed Shri Maran. Please take your seat.

...(Interruptions)

PROF. P.J. KURIEN: Is it not a mockery of democracy?

MR. SPEAKER: I have already called Shri Maran. Please take your seat.

PROF. P.J. KURIEN: This is a mockery of democracy. This is being done with the connivance of... (Interruptions) The Government should do something.

MR. SPEAKER: I have already allowed Shri Maran. No, no, please take your seat. After that we will see.

SHRI MURASOLI MARAN (Madras Central): I share the agony and shock of Shri Karunakaran. Maruti is not a Rs. 10,000 crore company, but it is a Rs. 15,000 crore company. It is a *Bharat Ratna* and a gem of Asia. Such a company has been sold out to the Japanese. Now it is a total sell out.

I want to ask only one question. When we appointed Shri Bhaskarudu as the Managing Director—I am reading the newspaper—"Parties programme to support the Government against Suzuki". It was a unanimous decision.

Not individuals, all parties including the Congress, Marxists, CPI, BJP and all had supported it. I just want to mention about a letter written by a VIP.

MR. SPEAKER: this is 'Zero Hour'. You can raise a point. Please understand. You cannot discuss. Shri Maran, you cannot discuss in the 'Zero Hour'. You can mention a point.

[Translation]

SHRI MADAN LAL KHURANA: Mr. Speaker, Sir, if they wish to raise this issue, they should raise it when the Minister of Industry comes to the house. He will reply to it... (Interruptions)

If this issue is to be raised, it should be raised when the Minister of Industry is present. Only then, he can give a reply in this regard.

[English]

MR. SPEAKER: Shri Maran, you can raise the point only.

...(Interruptions)

[Translation]

SHRI MADAN LAL KHURANA: If should not go on record.

[English]

MR. SPEAKER: Shri Maran, please understand, you can mention the point only. You cannot discuss it in the 'Zero Hour'.

...(Interruptions)

SHRI MURASOLI MARAN: Sir, I want to quote a few lines... (Interruptions)

[Translation]

SHRI MADAN LAL KHURANA: Mr. Speaker it should be expunged from the proceedings.

[English]

MR. SPEAKER: Shri Maran, please understand, you can mention the point only you cannot discuss it is the 'Zero Hour'.

...(Interruptions)

[Translation]

SHRI SHANTILAL PURSHOTTAMDAS PATEL (Godhra): Mr. Speaker, Sir, thousands of people have been killed in Gujarat which has been hit by cyclone...*(Interruptions)*

[English]

SHRI MURASOLI MARAN: Sir, I want to quote a few lines...*(Interruptions)*

MR. SPEAKER: Shri Maran, one minute please. Please take your seat.

...*(Interruptions)*

MR. SPEAKER: Shri Maran, please take your seat. Please sit down. Shri Maran, please understand the situation.

...*(Interruptions)*

[Translation]

SHRI SHANTILAL PURSHOTTAMDAS PATEL: precious lives have been lost in Gujarat due to flood...*(Interruptions)*

[English]

SHRI MURASOLI MARAN: Sir, please allow me to quote a few lines...*(Interruptions)*

MR. SPEAKER: This will not go on record.

...*(Interruptions)**

SHRI MADAN LAL KHURANA: We are, ready for discussion. *(Interruptions)*.

MR. SPEAKER: Shri Radhakrishnan, please take your seat.

...*(Interruptions)*

MR. SPEAKER: The Government has no objection to discuss this matter.

...*(Interruptions)*

SHRI MURASOLI HARAN (Madras Central): Where is the time? *(Interruptions)*.

*Not recorded.

1228 hrs.

At this stage, Shri Basu Deb Acharia and some other hon. Members came and stood on the floor near the Table.

MR. SPEAKER: On this subject, I will allow a short duration discussion tomorrow.

...*(Interruptions)*

1228 hrs.

At this stage, Shri Basu Deb Acharia and some other hon. Members went back to their seats.

...*(Interruptions)*

[Translation]

SHRI KISHAN LAL DILER (Hathras): Mr. Speaker, Sir, two safai karmacharis were forced by their officers to clean the server without putting on their masks due to which, they died...*(Interruptions)* This problem is restricted not just to Ghaziabad or any particular area. This is a problem which is being faced all over the country by the Safai Karmacharis...*(Interruptions)* It is necessary that the Union Government should give instructions to all the State Government to provide masks to all the Safai Karmacharis at the earliest. ...*(Interruptions)* The dependents of the deceased employees should be given compensation of five lakh rupees each and clear instructions should be issued to the state governments to provide a compensation of five lakh rupees to the affected families at the earliest...*(Interruptions)* Jobs should be provided for their dependent family members because the Safai Karmacharis put their lives at risk by inhaling the poisonous gas emitted in the mainholes...*(Interruptions)* Such incidents occur every other day ...*(Interruptions)*

[English]

MR. SPEAKER: Shri Maran, this subject is over. Please take your seat.

...*(Interruptions)*

MR. SPEAKER: Shri Baalu, this is too much. I have already allowed the discussion.

...*(Interruptions)*

SHRI T.R. BAALU: Sir, please allow Shri Maran to conclude. *(Interruptions)*

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): Sir, there should be some silence in the House. *(Interruptions)*

MR. SPEAKER: I allowed Shri Maran and the Government also replied that they have no objection to discuss it. I am allowing a Short Duration Discussion. Please take your seats now.

...(Interruptions)

MR. SPEAKER: Please take your seats first.

...(Interruptions)

SHRI MURASOLI MARAN: It is not fair on the part of the Chair, Sir.

MR. SPEAKER: It is not good on your past also. Please take your seat first.

...(Interruptions)

MR. SPEAKER: What is your point?

SHRI MURASOLI MARAN: My point is that I have not concluded. Sir, Maruti is a joint venture...*(Interruptions)*.

MR. SPEAKER: Please take your seats. I will come to you also.

...(Interruptions)

SHRI MURASOLI MARAN (Madras Central): Sir, Maruti is a joint venture. I have no objection to the negotiated settlement. But what does negotiation mean? It means give and take. But what have you given and what have you taken? Everything demanded by Suzuki has been accepted *in toto*...*(Interruptions)*.

MR. SPEAKER: Please, Shri Maran. You have already made your point. Anyway we are discussing it. Please take your seat.

[Translation]

SHRI DILEEP SANGHANI (Amreli): Mr. Speaker, Sir, Gujarat has been hit by a cyclonic storm and a loss of thousand crores of rupees has been reported...*(Interruptions)*

SHRIMATI BHAVANA KARDAM DAVE (Surendranagar): Hundreds of people have been killed...*(Interruptions)*

SHRI SHANTILAL PURSHOTTAMDAS PATEL: Mr. Speaker, Sir, you are not listening to us...*(Interruptions)*

[English]

MR. SPEAKER: I am calling the names as per the list. Please take your seats.

...(Interruptions)

12.33 hrs.

At this stage Shri Dinshaw Patel and some others hon'ble Members stood on the floor near the table of the house.

...(Interruptions)

At this stage Shri Dinshaw Patel and some othe. Hon'ble Members went back to their seats.

[Translation]

SHRI KANTILAL BHURIA (Jhabua): Please allow us to make a submission about Gujarat.

MR. SPEAKER: I am coming to that.

[English]

I am having the list with me and I am calling the names as per the list. Now I am calling Shri K. Rosaiah.

...(Interruptions)

SHRI KONIJETI ROSAIAH (Narasaraopet): Sir, the House will be surprised to hear that even today there are villages where *Harijans* are denied the facility of taking drinking water. To give an illustration, in Enugupalem village of Vinukonda Mandal of Guntur district in Andhra Pradesh, *Harijans* are not being allowed to take drinking water provided for the village since the year 1994, though the pipeline was laid up to Harijan Wada...*(Interruptions)*. The village leadership is obstructing the *Harijans* to take drinking water. *Harijans* have made several representations to the district administration but all in vain...*(Interruptions)*. The *Harijans* also met the Panchayat Raj Department officials to help them in the matter but the officials of the Panchayat Raj Department have expressed their helplessness in the matter saying that the scheme was completed and handed over to the village Panchayat...*(Interruptions)*. Thus, for the last four years, the *Harijans* have been going on from pillar to post for the redressal of their grievances but nothing has been done for them...*(Interruptions)*

[Translation]

SHRI SHANTILAL PURSHOTTAMDAS PATEL: The Prime Minister has not visited the area as yet... *(Interruptions)

SHRI RAM NAIK: Mr. Speaker, Sir, the comment made by the Hon'ble Member regarding the Prime Minister should be expunged from the record...*(Interruptions) This won't do. He has spoken about the Prime Minister ...(Interruptions)

[English]

MR. SPEAKER: I will expunge the words. Please take your seat.

[Translation]

SHRI RAJESH PILOT (Dausa): This matter is not related to the ruling side or the opposition or even a particular party. A tragedy has taken place in Gujarat. The Minister of Home Affairs has already left for the state. The Session will come to an end tomorrow.

SHRI SATYA PAL JAIN (Chandigarh): You are not allowing discussion on that. The issue of Maruti and a host of other issues are being raised. Your members are interrupting us. Our members wish to raise the issue of Gujarat and your members are preventing them from speaking ...(Interruptions)

[English]

MR. SPEAKER: Nothing will go on record. ...(Interruptions)'

[Translation]

SHRI RAJESH PILOT: Mr. Speaker, Sir, please listen to us.

[English]

MR. SPEAKER: Ask your Members also to please sit down.

...(Interruptions)

MR. SPEAKER: I will allow all of you. Please take your seats.

...(Interruptions)

[Translation]

SHRI LALU PRASAD (Madhepura): he is not taking it seriously. Had be taken it seriously, be would have visited the state...*(Interruptions)

SHRI MOHAMMAD ALI ASHRAF FATMI (Darbhanga): Your party is in power in Gujarat as well as the Centre...*(Interruptions)

[English]

MR. SPEAKER: Shri Fatmi, please take your seat.

...(Interruptions)

MR. SPEAKER: Nothing will go on record.

...(Interruptions)

[Translation]

SHRI RAJESH PILOT: Sir, the Minister of Agriculture made a statement yesterday. He explained the situation prevailing in the state in his statement that such a situation has arises there ...*(Interruptions). Three days have passed now. The Government should make a statement about the steps taken there ...*(Interruptions). The Minister of Home Affairs has gone there ...(Interruptions)

SHRI SATYA PAL JAIN: He has already stated that...*(Interruptions)

SHRI RAJESH PILOT: the Home Minister has gone there. Report will have to be sought. Hence you should tell us about the measures taken to deal with this problem by today evening or tomorrow. This is our request...*(Interruptions)

[English]

SHRI SOMNATH CHATTERJEE (Bolpur): Mr. Speaker, Sir, we support the Gujarat issue. It is a very important issue. Almost the whole of Gujarat is in great trouble. On such important matter concerning the nation, why should the Government not come out with a *suo moto* statement? ...*(Interruptions). As on today, further serious damage has taken place.

[Translation]

SHRI MADAN LAL KHURANA: Mr. Speaker, Sir, it is not appropriate to link natural calamity with politics...*(Interruptions)

* Not Recorded.